

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.37/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.27/2009		
NAME OF THE COMPANY	Om Shiv Shakti Iron Industries Private Limited		
NAME OF THE PETITIONER(S)	Arun Kumar Kedia & (02) Others		
NAME OF THE RESPONDENT(S)	Om Shiv Shakti Iron Industries Private Limited & (03) Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Short shared laught -	Advocate	98480505414	Burns
Sirprest Ouggerate	Advoigt	-7331109305	AN.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N Madhusudan Trapresenting for Millind 4. Gokhale Corusel for Despondent 1 to 4	Counsel	nandigamasmadhusudan P Yaheo-Cem 9848121772	Dam

Heard, N.Madhusudhan, learned counsel for the respondent Nos. 1 to 4, he is stated that Shri.S.Chidambaram, learned PCS for the petitioner is not well. Post the case on 23.10.2017.

Member (Technical)

Member (Judicial)